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Title : Need to revise the pension of beneficiaries of Employees Pension Scheme 1995 and redress their grievances.

SHRI S. ALAGIRI (CUDDALORE): Employees Pension Scheme 1995 came into effect 16-year back and requires comprehensive review of this scheme in presently atmosphere and present price index. The beneficiaries of EPS 1995 especially under Neyveli Lignite Corporation are living in pathetic socio economic condition and they are surviving with this meagre pension. But the pensioners of Central Government and State Government Employees and Banking sectors are enjoying their life after their retirement with minimum pension from Rs. 3500 per month as well as their pension is increased with increase in price index and announcement of Pay Commission. The beneficiaries of EPS 1995 are also citizens of India and their life should be trouble-free. Due to devaluation of money and inflation, the EPS 95 pensioners have lost their purchasing power and struggled to run their day-to-day life.

In this connection, I would like to urge the Hon'ble Government through this august House to revise their Employees Pension scheme 1995 and redress their grievances as earliest as possible.